

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/499/ (IB)/2017  
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD  
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Unnikrishnan	CP. Creditor	<u>Rahul</u>
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Madhumitha	Counsel for Respondent	mf
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**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the Corporate Debtor is intending to settle the matter and one instalment will be paid before next date of hearing. At request, time is enlarged. Put up on **05.02.2018** at **10.30 A.M.**

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)